

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2701

ANSWERED ON:05.08.2015

Denying Visa to Diplomats

Chavan Shri Ashok Shankarrao;Gaikwad Dr. Sunil Baliram;Gupta Shri Sudheer;Kirtikar Shri Gajanan Chandrakant;Singh Shri Kunwar Haribansh;Udhayakumar Shri M.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan Government is denying visas to Indian diplomats;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Indian Government has taken up the matter with the Pakistani Government in this regard; and
- (d) if so, the details thereof including the reaction of Pakistan on this issue and the steps taken/being taken by the Government to resolve the visa row at the earliest?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) to (d) As per the Visa Agreement between India and Pakistan signed on 8 September 2012 and operationalised on 14 December 2012 a Diplomatic Visa is ordinarily issued within a period not exceeding 30 days of application and a Non-Diplomatic Visa for non-diplomatic members is ordinarily issued within a period not exceeding 45 days of application. However, recently there has been delay in issuance of Diplomatic and Non-Diplomatic Visa.

Government has continuously underlined the need for Pakistan to expedite issue of Diplomatic/Non-Diplomatic Visa in accordance with the Visa Agreement 2012.
